

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 3rd May 2021

## ORDER

There shall be Vacation at NCLT Kochi from 3.5.2021 to 16.5.2021. The Vacation Bench shall attend the urgent matters through Video Conference.

During the vacation urgent matters of NCLT Kochi shall be taken up by the available Hon'ble Member (s). The Member (s) shall grant hearing on urgent matters on the date convenient to the Hon'ble Member.

The registry shall remain open during this period.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

## Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Bench, New Guwahati/Hyderabad/ Jaipur/ Cuttack/ Kochi/ Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi - 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Bar Council, New Delhi/Mumbai.